

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

STARRED QUESTION NO:58
ANSWERED ON:09.12.2013
HOUSING SCHEME FOR BEEDI WORKERS
Rajaram Shri Wakchaure Bhausahab

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the salient features of the Revised Integrated Housing Scheme, 2007 for the beedi workers in the country;
- (b) the States implementing the said Scheme;
- (c) the number of houses constructed and provided to the beedi workers under the Scheme during the last three years and the current year, State and year-wise;
- (d) the funds allocated, released and utilised under the Scheme during the said period, State and year-wise; and
- (e) the details of the various other welfare measures implemented by the Government for the beedi workers in the country?

Answer

MINISTER OF LABOUR AND EMPLOYMENT (SHRI KODIKUNNIL SURESH)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a) TO (e) OF THE LOK SABHA STARRED QUESTION NO. 58 FOR ANSWER ON 09.12.2013 RAISED BY SHRI WAKCHAURE BHAUSAHEB RAJARAM REGARDING HOUSING SCHEME FOR BEEDI WORKERS.

(a) A Statement is placed at Annexure-I

(b) State Governments of Andhra Pradesh, Assam, Bihar, Chhattisgarh, Gujarat, Jharkhand, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Odisha, Rajasthan, Tripura, Tamil Nadu, Uttar Pradesh & West Bengal are implementing the scheme for Beedi workers under Economically Weaker Section (EWS)

(c) A Statement is placed at Annexure - II

(d) A Statement is placed at Annexure - III.

(e) The Welfare Schemes implemented under Beedi Worker Welfare Fund is placed at Annexure – IV.